

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 209
CA No. 02/JPR/2022
CP No. 195/130/JPR/2020
Under Section 130 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sandeep Taneja, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

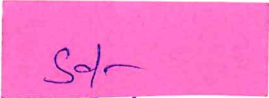
For the Respondent : Amol Vyas, Adv.
Samay Maheshwari, Adv.
Prakul Khurana, Adv.

ORDER

List the matter on 31.07.2024 at fixed time 2.30 pm.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 15, 2024